

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

STARRED QUESTION NO:320  
ANSWERED ON:24.03.2005  
TERMINATION OF STD/ ISD/ PCO BOOTHS CONTRACT  
Chandrapan Shri C.K.

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways has decided to terminate the contract of persons running ISD/STD/PCO booths at the railway stations and hand it over to companies;
- (b) if so, the details thereof and the reasons for such move;
- (c) whether the Government is aware that most of the persons running these booths are physically disabled and unemployed;
- (d) if so, whether the Government proposes to reconsider the proposal keeping in view the human aspect of the problem; and
- (e) If so, the details thereof?

**Answer**

MINISTER OF RAILWAYS ( SHRI LALU PRASAD )

(a) to (e) : A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF STARRED QUESTION NO. 320 BY SHRI C.K. CHANDRAPAN TO BE ANSWERED IN LOK SABHA ON 24.03.2005 REGARDING TERMINATION OF STD/ISD/PCO BOOTHS` CONTRACT

(a) & (b): Some existing contracts of STD/ISD/PCO booths are going to expire on 27.4.2005 after which these booths would be allotted to various categories of persons as per existing guidelines.

(c): Yes, Sir.

(d) & (e): Instructions have been issued on 11.3.2005 that the physically handicapped persons who are presently running STD/ISD/PCO booths at railway stations and whose contracts are expiring may be allowed to continue and their contract may be extended after expiry upto 27.4.2007 provided their working is satisfactory.